

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.240/GT/2017**

Subject : Petition for determination of tariff of Muzaffarpur Thermal Power Station Stage-I Unit-2 (110 MW) for the period from 15.10.2010 (COD) to 31.3.2014.

Petitioner : Kanti Bijli Utpadan Nigam Limited

Respondent : BSP(H)CL & ors.

**Petition No. 241/GT/2017**

Subject : Petition for approval of tariff of Muzaffarpur Thermal Power Station Stage-I (2x 110 MW) from 1.4.2014 to 31.3.2019

Petitioner : Kanti Bijli Utpadan Nigam Limited

Respondents : BSP(H)CL & ors.

Date of hearing : **22.5.2018**

Coram : Shri P.K.Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Parties present : Shri M.G.Ramachandran, Advocate, KBUNL  
Ms. Poorva Saigal, Advocate, KBUNL  
Ms. Anushree Bardhan, Advocate, KBUNL  
Shri Shailendra Singh, NTPC  
Shri Ashutosh Kr. Srivastava, Advocate, BSPHCL  
Shri Rahul Kinra, Advocate, BSPHCL  
Shri J.B Nidhi, BSP(H)CL  
Ms. Sudhanshu, BSPTCL

**Record of Proceedings**

These petitions were taken up for hearing today.

2. At the outset the learned counsel for the Petitioner prayed for time to file its rejoinder to the reply filed by the respondent, BSP(H)CL. The Commission accepted the prayer and adjourned the hearing.



3. Matter shall be listed for hearing on **7.8.2018**. Pleadings in the matter shall be completed on or before **10.7.2018**. No extension of time shall be granted for any reason whatsoever.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

